

gramme to produce an additional 16,000 tons of rice in Wynad District within five years ; and

(b) if so, the present stage of the project and the year in which the project can be commissioned to its full capacity ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) and (b). The Karapuzha Irrigation Project envisaging two crops of paddy on 4650 hectares was taken up by Kerala Government for implementation during the V Plan at an estimated cost of Rs. 760 lakhs. The project works are in progress and the State Government expects to commission it by the end of the VII Plan.

Bargi Dam Project

*449. SHRI AJAY MUSHRAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the amount of loan given by the World Bank for Bargi Dam Project of Madhya Pradesh ;

(b) whether this loan has been pooled in Central Funds ;

(c) whether Government are aware of delay and increase in estimated expenditure due to non-availability of funds for this Project ; and

(d) if so, what financial provisions have been made in the Seventh Five Year Plan for this Project ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) The Bargi Dam Project of Madhya Pradesh has not been posed to the World Bank for assistance.

(b) Question does not arise.

(c) Yes, Government is aware.

(d) Tentative agreed plan allocations of Rs. 62.69 crores in the 7th Plan for this

project. The final allocation is yet to be confirmed.

Proposals from abroad for improving tourism, cultural activities and trade

4280. SHRI E. AYYAPU REDDY :
SHRI V. SOBHANADREESWARA RAO :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the proposals received from various countries during the last three years for improving tourism, cultural activities and trade with India ; and

(b) names of the countries and Government's reaction to each of the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) and (b). The requisite information is being collected and will be placed on the Table of the House.

Steps to check sales tax evasion in Delhi

4281. SHRI G. M. BANATWALLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Sales Tax authorities had submitted to Delhi Administration proposals to impose tax at the first point of sale and to set up nine check-posts on the border to prevent large-scale evasion of tax ;

(b) if so, the details of the proposals and when it was submitted ; and

(c) the reaction of the Government to the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS : (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). In July, 1984 the Sales Tax Authorities